

Senior Civil Judge and JMFC., Kunigal
In the Court of Sri. Raghavendra.R Civil Judge (SR.DN)
Cause List Dated 30.06.2020

MORNING SESSION CASES

Sl. No	Case Number	Stage	Hearing Date	Advocate
1	R.A 14/2020	Hearing	30.06.2020	Ramakrishnaiah. S.R
2	O.S 116/2007	Arguments	30.06.2020	Ramakrishnaiah. S.R
3	O.S 117/2007	Arguments	30.06.2020	Ramakrishnaiah. S.R
4	R.A 34/2013	Arguments	30.06.2020	C.N. Naganna
5	G & W.C 2/2014	Arguments	30.06.2020	
6	R.A 25/2014	Arguments	30.06.2020	Naveeda Sulthana. K
7	R.A 30/2014	Arguments	30.06.2020	
8	R.A 37/2014	Arguments	30.06.2020	L.V. Vijayakumar
9	M.C 45/2014	Arguments	30.06.2020	Narasimhaiah
10	R.A 58/2015	Arguments	30.06.2020	S.U. Singrigowda
11	R.A 61/2015	Arguments	30.06.2020	Krishnaraj
12	M.V.C 1282/2015	Arguments	30.06.2020	
13	R.A 64/2016	Arguments	30.06.2020	B. Gundanna
14	R.A 27/2017	Arguments	30.06.2020	K.M. Thimmappa
15	R.A 37/2017	Arguments	30.06.2020	Mumtaz Ahamed
16	R.A 39/2017	Arguments	30.06.2020	B.R. Rangaswamy
17	M.A 7/2018	Arguments	30.06.2020	Shankar. T.M
18	R.A 35/2018	Arguments	30.06.2020	M. Guddappa

SECOND SESSION CASES

1	R.A 44/2012	Arguments	30.06.2020	Narasimhaiah
2	E.C.A 1/2014	Orders	30.06.2020	V. Narendra
3	F.D.P 1/2020	Hearing	30.06.2020	T. M. Shankar
4	C.C 50/2015	Hearing	30.06.2020	H.B. Yogeesh
5	Cr. 112/2020	Hearing	30.06.2020	M.L. Prakash

Sd/-
Senior Civil Judge & JMFC, Kunigal

**In the court of Prl.Civil Judge & JMFC, Kunigal,
Cause list dated 30.06.2020
Morning Session Cases**

Sl.No.	Case No.	Stage	Advocate Name	
			Plaintiff	Defendant
1	Ex.16/2017	To hear	B,R,R	
2	P-mis.1/2016	To hear	K,M,T	H,N,P R2- B,R,R, R1(d)- EXP,
	F.D.P.9/2019	To hear	L,S.	P,S
4	Ex.22/2017	To hear	N,S,	N,S,K,
5	O.S.511/2018	To hear	H,G,H	H,B,Y
6	O.S.71/2019	To hear	K,M,T	B,R,R
7	O.S.303/2019	To hear	B,G,M	B,R,R
8	O.S.463/2019	To hear	T,U,K	B,R,R
9	O.S.111/2014	To hear	N,S,K	A,K,P DS- B,R,R
10	O.S.43/2013	For arguments	D,S	N,S
Afternoon cases				
11	o.s.39/2019	To hear	S,R,R	
12	O.S.457/2019	To hear	M,G,	S,R,R
13	O.S.165/2017	To hear	M,G,	S,R,R
14	O.S.377/2016	To hear	C,S,C	M,A,C
15	O.S.443/2018	To hear	Nagaraju	B,R,R
16	O.S.145/2019	To hear	G,A,R	B,R,R
17	O.S.409/2017	To hear	K,G,P	EXP
18	O.S.513/2016	For Objection	M,G,	B,G,K
19	C.C 166/2010	For Judgment	A,P,P	A,R
20	O.S.231/2018	To hear	T,M,S	N,R,R

Place: Kunigal
Date:29/06/2020

Sd/-
Prl.Civil Judge & JMFC,
Kunigal

PRL. CIVIL JUDGE & JMFC KUNIGAL
ADDL. CIVIL JUDGE & JMFC KUNIGAL.

Smt. Anitha.O.A.

Cause list date:30.06.2020

<i>Sl No</i>	<i>Cases no</i>	<i>Stage</i>	<i>Hearing date</i>	<i>Advocates Names</i>	
				<i>Plaintiff/Complainant</i>	<i>Defendant/Accused</i>
1	O.S.114/2020	Settlement	30.06.2020	MG	-
2	O.S.194/2009	Settlement	30.06.2020	MG	BRR
3	O.S.542/2016	Settlement	30.06.2020	SUS	ARR
4	O.S.126/2017	Settlement	30.06.2020	CG	KMT/DKH
5	O.S.242/2018	Settlement	30.06.2020	KNR	BCS
6	O.S.74/2019	Settlement	30.06.2020	ARR	BRB
7	O.S.44/2020	Settlement	30.06.2020	MLP	ARR
8	O.S.46/2012	Argument	30.06.2020	KLL	SRR
9	O.S.80/2020	Hearing	30.06.2020	BKV	-
10	C.C.834/2016	Plea	30.06.2020	APP	KRL
11	C.C.137/2019	Plea	30.06.2020	APP	KHD
12	C.C.799/2019	Plea	30.06.2020	APP	GSN
13	C.C.42/2019	Charge	30.06.2020	APP	BRR
14	PCR.27/2015	Argument	30.06.2020	BRR	-
15	PCR.172/2019	Orders	30.06.2020	VN	-

Sd/-
Addl.Civil Judge & JMFC,
Kunigal.